

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

**O.A. NO. 251 OF 2013**

Thursday, this the 23<sup>rd</sup> day of May, 2013

**CORAM:**

**HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

Hussain K.M  
Chowkidar  
Jawahar Navodaya Vidyalaya  
Minicoy, U.T.of Lakshadweep  
Residign at Kendiparty Village  
Minicoy, U.T.of Lakshadweep – 682 559 ... **Applicant**

(By Advocate Mr. Vishnu S Chempazhanthiyil )

versus

1. The Deputy Commissioner  
Navodaya Vidyalaya Samiti  
(Hyderabad Region)  
Department of School Education & Literacy  
Government of India  
1-1-10/3, Sardar Patel Road  
Secunderabad – 500 003
2. The Commissioner  
Navodaya Vidyalaya Samiti  
Department of School Education & Literacy  
Government of India  
A-28, Kailash Colony  
New Delhi – 110 048
3. The Enquiry Officer & Assisatnt Commissioner (Acad)  
Navodaya Vidyalaya Samiti  
A-28, Kailash Colony  
New Delhi – 110 048
4. The Principal  
Jawahar Navodaya Vidyalaya  
Minicoy, Lakshadweep – 682 559 ... **Respondents**

(By Advocate Mr. P.Parameswaran Nair )

The application having been heard on 23.05.2013, the Tribunal  
on the same day delivered the following:

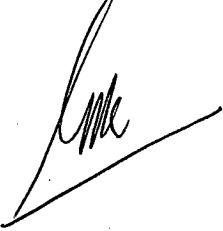
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ORDER

HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

When the OA was taken for consideration today, the learned counsel for respondents submitted that the enquiry against the applicant will be completed within three months time. In view of the same, MA 528/13 is redundant and is dismissed. The OA is disposed of with a direction to the respondents to complete the enquiry proceedings against the applicant within three months from the date of receipt of a copy of this order. No costs.

Dated, the 23<sup>rd</sup> May, 2013.

  
K GEORGE JOSEPH  
ADMINISTRATIVE MEMBER

VS